

Smuggling of phensedyl and fake currency on IB

3661. SHRI BALBIR PUNJ : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the smuggling of phensedyl and fake Indian currency is a big business in Assam and Meghalaya sectors of the international borders;

(b) if so, what is the statistics of the seizure in the last two years and the measures adopted to stop this illegal trade; and

(c) what is the status of the fencing near Indo-Bangladesh border?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH) : (a) and (b) Phensedyl is not seized under the Narcotic drugs & Psychotropic Substances Act, 1985. However, the seizures of Phensedyl by different agencies are as under :-

Seizure of Phensedyl made by Border Security Force

(in bottles)

Drugs	Year-2010	Year-2011
Phensedyl	3,55,194	4,30,673

Seizure of Phensedyl made by other agencies

Agency Name	Year 2010-11	Year 2011-12
Customs (P), N.E.	2,50,351	2,96,023
DRI	29,800	2,59,700
Customs (P), W.B.	15,144	38,679
Tripura Police	54,935	80,179

The counterfeit currency seized during the year 2010 and 2011 in Assam and Meghalaya is as under :-

Counterfeit Currency Seized (No. of Notes)

Name of States	YEAR	
	2010	2011
Assam	3247	886
Meghalaya	343	00

In order to curb infiltration, smuggling and other anti-national activities from across the borders, Government has undertaken the work of constructions of fencing, flood lights, Border Out Posts (BOPs), Integrated Check Posts (ICPs) and roads along these borders.

(c) Fencing of about 2,760.12 KM along the Indo-Bangladesh border has so far been completed out of a total of 3436.59 KM sanctioned for border fencing.

National Police Mission

†3662. SHRI RAMCHANDRA PRASAD SINGH :

SHRI RAVI SHANKAR PRASAD :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a conference of Director Generals of Police (DGPs) and Inspector Generals of Police (IGPs) under the Chairmanship of Hon'ble Prime Minister was held in the year 2005 under National Police Mission;

(b) if so, whether several issues regarding important police reforms were also discussed at the conference;

(c) if so, the details of these major issues; and

(d) the decisions taken for addressing these issues?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN) : (a) No such conference of Director Generals of Police (DGsP) and Inspector Generals of Police (IGsP) was held under National Police Mission in the year 2005. However, the Prime Minister of India announced the intent of the Government to set up a Police Mission in his address to the DGsP/IGsP Conference held on October 6, 2005 organised by Intelligence Bureau.

The National Police Mission (NPM) seeks to transform the police forces in the country into effective instruments for maintenance of internal security and facing the challenges of the next century, by equipping them with the necessary material, intellectual and organizational resources. The Mission is thus charged with the responsibility of creating a new vision for the Police. Under the NPM the following six Micro Missions (MM) have been established:

MM:01 Human Resource Development

MM:02 Community Policing

MM:03 Communication and Technology

† Original notice of the question was received in Hindi.